

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

**LOK SABHA
UNSTARRED QUESTION NO. 2396
TO BE ANSWERED ON FRIDAY, THE 13th FEBRUARY, 2026**

FAST TRACK SPECIAL COURTS IN GUJARAT

2396. SHRI DHAVAL LAXMANBHAI PATEL:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) the number of Fast Track Special Courts (FTSCs) functional in Gujarat for cases relating to rape and offences under the POCSO Act, district-wise;
- (b) the number of cases pending in these Fast Track Special Courts in Valsad district; and
- (c) the disposal rate of cases by Fast Track Special Courts in Gujarat during the last three years, year-wise?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW
AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

(a): As per the information received from the High Court of Gujarat, 54 Fast Track Special Courts (FTSCs) are functional in the State to deal with cases relating to rape and offences under the Protection of Children from Sexual Offences (POCSO) Act, 2012. Out of these, 35 FTSCs, including 24 exclusive POCSO (e-POCSO) Courts, are functioning under the Centrally Sponsored Scheme to set up Fast Track Special Courts. The district-wise details of functional FTSCs in Gujarat are placed at **Annexure-I**.

(b): As per the information made available by the High Court of Gujarat, 81 cases under the POCSO Act are pending in Valsad District as on 31.12.2025.

(c): As per the information received from the High Court of Gujarat, the year-wise disposal of rape and POCSO cases by Fast Track Special Courts in the State during the last three years is as under:

Year	Number of cases disposed of
2023	3493
2024	3562
2025	3494

District-wise number of functional Fast Track Special Courts (FTSCs) in Gujarat for cases relating to rape and offences under the POCSO Act

Sl. No	Districts	No. of courts exclusive/dedicated for POCSO Act cases	No. of FTSCs to primarily try rape cases along with POCSO Act cases
1.	Ahmedabad (Rural)	2	1
2.	Anand	2	1
3.	Aravalli at Modasa	1	0
4.	Banaskantha at Palanpur	2 (Including 01 at Dessa)	0
5.	Botad	1	0
6.	Bharuch	1	0
7.	Bhavnagar	2 (Including 01 at Mahuva)	1
8.	Chhotaudepur	1	0
9.	Dahod	2 (Including 01 at Limkheda)	0
10.	Gandhinagar	1	0
11.	Jamnagar	1	0
12.	Kachchh at Bhuj	1	0
13.	Kheda at Nadiad	1	0
14.	Mehsana	2 (Including 01 at Visnagar)	1
15.	Morbi	1	0
16.	Navsari	1	0
17.	Panchmahals at Godhra	2 (Including 01 at Halol)	0
18.	Patan	1	0
19.	Porbandar	1	0
20.	Rajkot	2 (Including 01 at Gondal)	1
21.	Sabarkantha at Himmatnagar	2 (Including 01 at Idar)	0
22.	Surat	4	2
23.	Surendranagar	1	1
24.	Vadodara	2	1
25.	Valsad	1 (at Vapi)	0
26.	City Civil Court, Ahmedabad	5	2
	TOTAL	43	11